

**IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR.JUSTICE N.NAGARESH
TUESDAY, THE 21ST DAY OF APRIL 2020 / 1ST VAISAKHA, 1942
WP(C) TMP NO. 99 OF 2020**

Petitioner :-

S.Indiradevi, Headmistress,
Lutheran Mission Lower Primary School,
Edathara, Kadakkal P.O., Kollam – 691 536,
residing at Karthik Bhavan, MRA-A-15,
Mukkola, Nettayam P.O., Thiruvananthapuram – 695 013.

By Advocate Sri. S.MOHAMMED AL RAFI

Respondents :

1. The Director of General Education,
Jagathi, Thiruvananthapuram – 695 014.
2. The District Education Officer,
Vidya Nagar, Kollam – 691 013.
3. The Assistant Education Officer,
Chadayamangalam, Kollam – 691 534.
4. The Manager, Lutheran School Corporate Management,
Thiruvananthapuram Synod, C L HSS Compound,
Peroorkada, Thiruvananthapuram – 695 005.
5. Jaya V., Lower Primary School Teacher,
Lutheran Mission Upper Primary School,
Nilamel, Kollam – 691 535.

By

Government Pleader Sri. Bijoy Chandran

This writ petition having come up for admission on 21.04.2020, the court on the same day passed the following.

ORDER

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Dated this the 21st day of April, 2020

Admit. Government Pleader takes notice for respondents 1 to 3. Petitioner to take out notice by e-mail to respondents 4 and 5. Petitioner to provide e-mail id of respondents 4 and 5 to Registry today itself.

Post the writ petition on 24.04.2020.

N. NAGARESH, JUDGE

aks/21.04.2020

APPENDIX

PETITIONER'S EXHIBITS :

Exhibit-P1 – True copy of the order No.184/19, dtd. 23/12/2019, issued by the 4th respondent.

Exhibit-P2 – True copy of the appointment order dtd. 30/12/2019 issued by 4th respondent.

Exhibit-P3 – True copy of the order No.320/2020 dtd. 31/03/2020 issued by the 4th respondent.